

Freight Rebate on Import from U.K.

315. **Shri P. C. Borooah:** Will the Minister of Transport and Communications be pleased to state:

(a) whether an agreement has been signed in London between the Governments of India and the U.K./continent-India/Pakistan Conference giving an additional rebate of 5 per cent in freight on imports carried by the vessels of the Conference from U.K. and the Continent to India Government on account;

(b) if so, what are the precise terms of the agreement; and

(c) how far this will mean a saving to Government revenues in the ensuing year?

The Deputy Minister in the Ministry of Transport and Communications (Shri Bhagavati): (a) Yes.

(b) As the agreement is a confidential document it will not be in the public interest to disclose its terms.

(c) Over the next 5 years the saving has been estimated to be of the order of Rs. 50 lakhs on the average per annum.

Dislocation of Communications Service in Assam

316. **Shri P. C. Borooah:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that mail connection of the area around Dha-kuakhana Post Office with the rest of the country was cut for about two weeks following 19th August, 1962;

(b) whether this also resulted in dead-lock for payments during these days, causing hardship to the flood-stricken people;

(c) if so, what steps were taken to tackle the situation; and

(d) whether any other areas in Assam were also similarly affected this year during the period when the floods were causing large-scale

devastation in that State and if so, which areas were so affected?

The Deputy Minister in the Ministry of Transport and Communications (Shri Bhagavati): (a) Yes. The mail communication was suspended from 18th August, 1962 to 30th August, 1962.

(b) Yes, Sir.

(c) Funds could not be replenished during the period of the floods on account of complete disruption of all means of communication and non-availability of Police escorts. They were, however, sent to the post office as soon as communications were restored and police escorts provided.

(d) Yes. A statement is placed on the Table of the Sabha. [See Appendix I, annexure No. 41].

Minor Irrigation Programmes

317. {
 Shri D. C. Sharma:
 Shri B. D. Deshmukh:
 Shri Shivaji Rao S.
 Deshmukh:
 Shri J. S. Patil:
 Shri Jedhe:
 Shri Rawandale:
 Shri V. T. Patil:
 Shri Kisan Veer:
 Shri Tulshidas Jadhav:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether all State Governments and Administrations have been asked by the Centre to review their minor irrigation programmes already included in the State Plans, re-phase them for accelerated action and indicate what additional programmes they can take up during the remaining period of the Third Plan;

(b) whether they have also been requested to forward specific proposals before the 20th September for extra allocations that they would be in a position to utilise during the remaining months of the current financial year; and

(c) if so, the nature of replies received, State-wise?

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) and (b). Yes.

(c) The proposals received from the State Governments for additional allocation of funds to be utilised during the remaining months of the current financial year under the Minor Irrigation Programme are indicated below:

Name of the State	Additional allocation required (Rs. in lakhs)
1. Andhra Pradesh	118.00
2. Assam	14.20
3. Bihar	110.08
4. Gujarat	20.00
5. Kerala	17.00
6. Madhya Pradesh	58.61
7. Maharashtra	48.64
8. Mysore	397.00
9. Orissa	41.49
10. Punjab	28.00
11. Rajasthan	113.00
TOTAL	968.02

The Governments of Uttar Pradesh and West Bengal do not need any additional allocation during the current financial year. No reply has so far been received from the Governments of Madras and Jammu and Kashmir.

Considering the past performance of each State Government and its programme for the current financial year, the Government of India have made so far additional allocations to the tune of Rs. 593.15 lakhs to the various State Governments.

पशु-धन

३१८. { श्री प्रकाशवीर शास्त्री :
श्री जगदेव सिंह सिद्धान्ती :

क्या खाद्य तथा कृषि मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या तीसरी पंचवर्षीय योजना में

पशु धन की रक्षा और उसे बढ़ाने का कोई कार्यक्रम तैयार किया गया है ;

(ख) क्या यह सच है कि पशुओं में गायों की हालत बहुत खराब है जिससे देश की अर्थ-व्यवस्था पर बुरा प्रभाव पड़ता है और क्या इसके कारणों का पता लगाया गया है ;

(ग) यदि हां, तो सरकार की इस सम्बन्ध में क्या प्रतिक्रिया है ; और

(घ) क्या गायों की हालत खराब होने से दूध और घी के उत्पादन पर प्रभाव पड़ा है और यदि हां, तो कितना और किस रूप में ?

खाद्य तथा कृषि मंत्रालय म उप-मंत्री (श्री अ० म० थामस) : (क) जी हां । तीसरी पंचवर्षीय योजना में विभिन्न योजनायें शामिल की गई हैं जिनका अभिप्राय प्रत्यक्ष अथवा अप्रत्यक्ष रूप से देश के पशु धन की उन्नति करना है ।

(ख) और (ग). पिछले वर्ष में ऐसी कोई रिपोर्ट नहीं मिली है जिससे कि पशुओं की खराब हालत का पता लगे । दूसरी और विभिन्न पशु विकास योजनाओं को क्रियान्वित करने से विभिन्न राज्यों में, विशेषकर मद्रास के कंगायम क्षेत्र, महाराष्ट्र के खिलार और दोयनी क्षेत्र, गुजरात के कांकरेज क्षेत्र, पश्चिमी उत्तर प्रदेश के हरियाना क्षेत्र, पश्चिम बंगाल के हुगली तथा बेलडांगा क्षेत्रों और उड़ीसा के हनाना क्षेत्रों में अच्छी नस्ल के पशुओं के पाकेट विकसित हो गए हैं ।

(घ) विपणन तथा निरीक्षण निदेशालय के एक तदर्थ दुग्ध उत्पादन के अनुमान के अनुसार देश में दुग्ध उत्पादन जो कि १९५१ में ४६६३.५ लाख मन था वह १९५६ में बढ़ कर ५२८२.६ लाख मन तक जा पहुंचा, और घी उत्पादन जो कि १९५१ में १०३.०८ लाख मन था वह १९५६ में बढ़ कर १०६.०० लाख मन तक जा पहुंचा । उसके पश्चात्